| | ANNEXURE 8 Name of the corporate debtor: M/s MILANI TECHNO ENGINEERING LIMITED; Date of commencement of CIRP: 24.08.2022; List of creditors as on: 16.09.2022 | | | | | | | | | | | | | | |
|---|--|---------------------------|----------------|----------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------------|-----------------------|---------------------|-------------------------------------|-----------------------|---------------------------------------|-----------------|--|
| | List of Operational creditors (Other than Workmen and Employees and Government Dues) (Amount in ₹) | | | | | | | | | | | | | | |
| - | I | Details of claim received | | Details of Claims Admitted | | | | | Amount of | Amount of any | Amount of | | | | |
| SI. No. | Name of creditor | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether Related Party ? | % voting share in CoC | contingent claim | mutual dues, that may be set-off | claim not admitted | Amount of claim under verification | Remarks, if any | |
| | | | | | | | | | 4 | | | | | | |
| | Total | | | | | | * | | | | | | | | |
| Note: IRP has not received any claim under this class till the date | | | | | | | | | | | | | | | |

